

Before Shri R.S. Virk, District Judge (RETD.)

**appointed to hear objections/representations in the matter of PACL Ltd.
as so referred to in the order dated 15/11/2017, of the Hon'ble Supreme Court
passed in civil appeal no. 13301/2015 titled Subrata Bhattacharya vs SEBI and
duly notified in SEBI Press release no. 66 dated 08/12/2017.**


File no. 266

Present : None

Order :

This file contains list of properties against which objections have been received from various entities/individuals. No action is called for in this file which be consigned to records.

Date : 21/03/2018


R. S. Virk
Distt. Judge (Retd.)